

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI (COURT-II)**

**Item No. 229**  
**(IB)-669(ND)2020**

**IN THE MATTER OF:**

**M/s. Texpo international Limited** ... **Applicant/Petitioner**

**Vs**

**Arihant Electro Transworld LLP** ... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 16.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

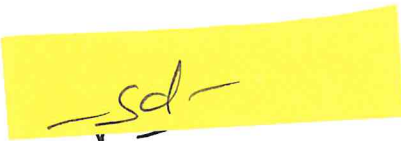
**PRESENT:**

Mr. Arpit Gupta, Mr. Anand Shankar, Mr. Shubham Tripathi, Advs. for Petitioner


**ORDER**

Ld. Counsel Mr. Arpit Gupta appearing for the Petitioner seeks permission to withdraw the Petition. Heard. Prayer is allowed.

Accordingly, the **present Petition (IB)-669(ND)2020 is Dismissed as withdrawn.**



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**